

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

(Arising out of impugned final judgment and order dated 03-08-2017 in CA No. 9/2017 passed by the High Court Of Judicature At Allahabad)

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 31-08-2017 This petition was orally mentioned today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) M/s. Equity Lex Associate.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

List the matter on 4.9.2017 before the appropriate Bench
as per roster.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Assistant Registrar